

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-119/2001/8522/A

From :- Smti Jayashree Bora,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati

To, Smti Sharmila Bhuyan,
District and Sessions Judge,
Lakhimpur, North Lakhimpur.

Dated Guwahati the ¹⁶30 August, 2024.

Sub: **Station leave permission.**

Ref:- Your letter No. DJL/6537/2024 Dated 20.08.2024.

Madam,

With reference to the above, I am directed to inform you that you have been granted **station leave permission, with the official vehicle, from the morning till the evening of 23.08.2024.** The Addl. Sessions-cum-Special Judge, POCSO, Lakhimpur, NL and in her absence, the Civil Judge (Sr.Dvn.)-cum-Assst.Sessions Judge, Lakhimpur, NL and in her absence, the next senior most Judicial Officer available at the station will remain in charge of your Court and Office during your absence.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo No. HC.VII-119/2001/8523/A, dated , 30-08-24

Copy to:

✓ The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)

[Signature]